NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 396/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: M/s. Mining Consultants (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

<u>S.</u>	No. NAM	ΙE	DESIGNATION	SIGNATURE
1.	MR. SIMIL	PURDHIT	ADVOCATES,	, , ,
2.	MR TAPAN	DESHPANI	Margaldas, Advocates	Jospande,
8.	Ms. PRIYA	PATWA	ADVOCATES, i/b Cycil Amarchand Mangaldas, Advocates for the felitioner Company	Dund

ORDER

CSP 396/230-232/NCLT/MB/MAH/2017 CSP 397/230-232/NCLT/MB/MAH/2017 CSP 398/230-232/NCLT/MB/MAH/2017 CSP 406/230-232/NCLT/MB/MAH/2017 CSP 408/230-232/NCLT/MB/MAH/2017

Company Petitioners are allowed, vide separate order.

Sd/-

V. NALL SENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)